

No.18/10/2019-EO(SM.II)
Government of India
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel & Training
Secretariat of the Appointments Committee of the Cabinet

North Block, New Delhi
03.05.2019

Ministry of Corporate Affairs' D.O. No.A-45011/50/2017-Ad.IV (Part-2) dated 20.03.2019 refers.

2. The Appointments Committee of the Cabinet (ACC) has approved the appointment of the following candidates from the panel recommended by the Selection Committee to the posts of Judicial Member and Technical Member in the National Company Law Tribunal (NCLT) in the pay scale of Rs.67000-79000/- (pre-revised) for a period of three years from the date of assumption of charge of the post or till the attaining the age of 65 years, whichever is earlier.

Judicial Member:

Sl.No.	Name (S/Shri/Ms./Smt./Dr.)
1.	Justice Rajesh Dayal Khare, Retd. Judge, Allahabad High Court
2.	Justice Venugopal M., Judge, Madras High Court
3.	Mohammed Ajmal, Judge, District Court Kandhamal, Orissa
4.	Pravas Kumar Singh, Judge, District Court Godda, Jharkhand
5.	Patibandla Satyanarayana Prasad, Legal Adviser, RBI
6.	Ajay Kumar Vatsavayi, Judicial Member, CAT
7.	Rajasekhar V.K., Advocate
8.	Suchitra Kanuparthi, Advocate
9.	Abni Ranjan Kumar Sinha, Retd. District Court Judge, Gumla, Jharkhand
10.	Sushma Chowla, Judicial Member, ITAT
11.	Ashok Kumar Borah, Retd. District Court Judge, Sonitpur, Assam
12.	Dr. Poondla Bhaskara Mohan, Advocate
13.	Sucharitha R., Advocate
14.	Venkata Subba Rao Hari, Ex-Presiding Officer, DRT-I, Mumbai

Technical Member:

Sl.No.	Name (S/Shri/Ms./Smt./Dr.)
1.	Shyam Babu Gautam, ICLS, Director Inspection and Investigation
2.	Kapal Kumar Vohra, Retd. Executive Director, RBI
3.	Anil Kumar B, Director, Kochi Metro Rail Ltd.
4.	Sumita Purkayastha, Retd. IP&TAFS, Ex Controller General of Communication Account
5.	Rajesh Sharma, Director, HSIIDC
6.	Chandra Bhan Singh, IES, Addl. DG, BIS
7.	Laxmi Narayan Gupta, IAS (OR:1985), Addl. Chief Secretary, Odisha
8.	Satya Ranjan Prasad, Chief General Manager, SEBI
9.	Raghu Nayyar, Advocate and Legal Consultant
10.	Chockalingam Thirunavukkarasu, Retd. Director (Finance), BHEL

Rajaw

Sl No.	Name (S/Shri/Ms./Smt./Dr.)
11.	Veera Brahma Rao Arekapudi, Retd. General Manager, SBI
12.	Hemant Kumar Sarangi, Retd. IRS, Ex Chief Commissioner of Income Tax
13.	Ashutosh Chandra, Retd. IRS, Former Member, AAR
14.	Prasanta Kumar Mohanty, Retd. Corporate General Manager, Indian Overseas Bank
15.	Narendra Kumar Bhole, Retd. ICLS, Former Director General of Corporate Affairs
16.	Virendra Kumar Gupta, Accountant Member, ITAT
17.	Rano Jain, Chartered Accountant
18.	Binod Kumar Sinha, Retd. IRS, Former Principal Commissioner of Income Tax

3. The ACC has also directed that the Ministry of Corporate Affairs will notify the place of posting of the above appointees in consultation with President, NCLT.

R. Raju
31.05.2019
(Rajeev Lochan)
Under Secretary (EO-SM.II)
Tel. 2309 3913

Ministry of Corporate Affairs,
(Shri Injeti Srinivas, Secretary),
Shastri Bhawan, New Delhi.